

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 21
(IB)-24(PB)/2018

IN THE MATTER OF:

State Bank of India

.... Petitioner/Applicant

Vs.

Shakti Bhog Foods Ltd.

.... Respondent

Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 29.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Sumesh Dhawan, Adv. Milan Negi, Adv. Nikhil Jha, Adv. Shaurya Shyam in IA-6450/2023 & Cont. P-01/2024
Adv. Varun K. Chopra along with Adv. Mehul Sharma in IA-6295/2022

For the Plaintiff : Adv. Shiwangini Jangra

For the Respondent : Adv. Milan Negi, Adv. Nikhil Jha in IA-598/2024, IA-600/2024, IA-601/2024, IA-2280/2023, IA-2284/2023, IA-3955/2023 & IA-387/2024

For the Suspended Director : Adv. Sumesh Dhawan, Adv. Milan Negi, Adv. Nikhil Jha, Adv. Shaurya Shyam

For the RP : Adv. Mukesh Jain, Adv. Eshna Kumar, Adv. Lakshmi Kant Srivastava, Adv. Muktesh Punamiya, Adv. Ayush J. Rajani with Mr. Dhananjay and Mr. Sandeep Chaddha (RP Team)

For the CoC : Adv. Ankur Mittal, Adv. Yashika Sharma

For RB Commodities Pvt. Ltd. : CA Vijay Kumar Gupta and CS Rahul Jain

ORDER

IA-8/2024 Liq., IA-598/2024, IA-600/2024, IA-601/2024, IA-6295/2022, IA-2158/2023, IA-2280/2023, IA-2284/2023, IA-2285/2023, IA-2286/2023, IA-2290/2023, IA-2291/2023, IA-2293/2023, IA-2777/2023, IA-2903/2023, IA-3848/2023, IA-

1632/2023, IA-1702/2023, IA-1708/2023, IA-1717/2023, IA-1718/2023, IA-1770/2023, IA-2443/2023, IA-2447/2023, IA-2574/2023, IA-3068/2023, IA-3375/2023, IA-1973/2023, IA-1974/2023, IA-1977/2023, IA-2685/2023, IA-3166/2023, IA-3187/2023, IA-3245/2023, IA-3951/2023, IA-3955/2023, Ivn. P-77/2023, IA-6450/2023, Cont. P- 01/2024, IA-387/2024

Mr. Mukesh Jain, Ld. Counsel for the RP appears physically.

Mr. Sumesh Dhawan, Ld. Counsel with Mr. Milan Negi, Ld. Counsel for the Suspended Director appear physically and seek time to file Reply in IA-598/2024, IA-600/2024, IA-601/2024, IA-2280/2023, IA-2284/2023, IA-3955/2023 & IA-387/2024.

In the meanwhile, pleadings be completed in all the applications.

At request and by consent of all parties, list the matter **on 03.07.2024**.

**Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

Shubham Pandya – 29.04.2024